

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA

UNSTARRED QUESTION NO. 2751
TO BE ANSWERED ON 22.12.2021

Implementation of SSA

2751 Shri Abir Ranjan Biswas:

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that the Ministry has revised the Integrated Centrally Sponsored Scheme for School Education - Samagra Shiksha Abhiyan (SSA) in light of the National Education Policy (NEP);
- (b) the detailed framework of the same after the recent restructuring undertaken in light of the NEP;
- (c) a summary of the changes made to the framework in light of the NEP; and
- (d) an overview of the modalities Government is taking to familiarize States with the modified provisions?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (d): Samagra Shiksha scheme has been aligned with the recommendations of National Education Policy (NEP) 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. The scheme has been continued for a period of five years with effect from 01.04.2021 to 31.03.2026.

The major recommendations of NEP which are included in revamped Samagra Shiksha are as follows:

- Emphasis on Foundational Literacy and Numeracy
- Provision for Holistic Progress Card (HPC),
- Introduction of tracking of learning outcomes as well as transition of children,

- Induction of qualified counsellors at secondary and senior secondary level in a phased manner,
- Provision of Language Teachers for non-Hindi speaking states
- Provision of Capacity building of teachers (50 Hrs CPD),
- Provision for Bagless days and internships,
- Support for Out of School Children in age group of 16- 19 years,
- Provision for Activities of PARAKH,
- Provision for Separate stipend for CWSN (Children with Special Needs) girl child;
- Provision for identification of CWSN and Resource Centre at block level,
- Expansion of schooling facilities including Residential Hostels, KGBVs etc.,
- Provision for Hub and Spoke model in vocational education,
- Provision for Smart classroom and support for DIKSHA,
- Support for Assessment Cells in SCERT etc.

For continuation of the Samagra Shiksha scheme, a series of consultations were held with States and UTs, Line Ministries, autonomous bodies and suggestions/ observations were sought in exploring areas of modification, revisions in programmatic and financial norms and addition/ revision of interventions. The restructured/ redesigned programmatic and financial norms of the revised Samagra Shiksha scheme have been shared with all the Stakeholders. A brief note on the redesigned Samagra Shiksha is available at https://samagra.education.gov.in/docs/samagra_shiksha.pdf.
